

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	MEGHALAYA				MIZORAM			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	154,612	197,513	200,654	245,813	150,187	148,037	188,637	169,499
I. TAX REVENUE (A+B)	47,677	50,988	58,106	68,980	19,535	26,262	27,003	31,823
A. State's Own Tax Revenue (1 to 3)	20,773	22,850	22,850	26,839	3,957	3,551	4,420	4,678
1. Taxes on Income (i+ii)	102	74	74	115	438	400	430	430
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	102	74	74	115	438	400	430	430
2. Taxes on Property and Capital Transactions (i to iii)	485	486	486	598	97	95	102	112
i) Land Revenue	29	46	46	48	86	85	90	100
ii) Stamps and Registration fees	456	440	440	550	11	10	12	12
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	20,186	22,290	22,290	26,126	3,422	3,056	3,888	4,136
i) Sales Tax (a to f)	12,618	12,850	12,850	18,000	2,808	2,500	3,255	3,500
a) State Sales Tax	6,304	5,208	5,208	8,088	2,808	2,500	3,255	3,500
b) Central Sales Tax	1,984	2,582	2,582	3,564	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	4,322	5,060	5,060	6,348	—	—	—	—
d) Surcharge on Sales Tax	4	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	4	—	—	—	—	—	—	—
ii) State Excise	6,270	8,000	8,000	6,000	140	136	136	136
iii) Taxes on Vehicles	745	666	666	850	380	325	372	380
iv) Taxes on Goods and Passengers	266	462	462	460	69	65	90	85
v) Taxes and Duties on Electricity	3	34	34	136	—	—	—	—
vi) Entertainment Tax	198	178	178	419	—	—	—	—
vii) Other Taxes and Duties	86	100	100	261	25	30	35	35
B. Share in Central Taxes	26,904	28,138	35,256	42,141	15,578	22,711	22,583	27,145
II. NON-TAX REVENUE (C+D)	106,935	146,525	142,548	176,833	130,652	121,775	161,634	137,676
C. State's Own Non-Tax Revenue (1 to 6)	13,349	15,683	15,683	17,348	7,559	6,399	10,853	11,502
1. Interest Receipts	775	510	510	550	366	200	400	250
2. Dividends and Profits	18	3	3	19	—	—	—	—
3. General Services	1,265	2,660	2,660	3,409	1,563	1,277	1,304	1,404
<i>of which:</i> State lotteries	501	1,200	1,200	1,800	903	700	700	800
4. Social Services (i to ix)	214	360	360	380	551	576	598	631
i) Education, Sports, Art and Culture	45	105	105	110	38	42	60	62
ii) Medical and Public Health	61	100	100	105	46	40	40	40
iii) Family Welfare	—	—	—	—	—	—	—	—

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	MEGHALAYA				MIZORAM			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	18	47	47	49	37	35	35	35
v) Urban Development	1	2	2	2	—	—	—	—
vi) Labour and Employment	29	50	50	55	—	—	—	—
vii) Social Security and Welfare	2	9	9	10	—	35	30	30
viii) Water Supply and Sanitation	55	41	41	43	427	420	429	460
ix) Others	3	6	6	6	3	4	4	4
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	11,077	12,150	12,150	12,990	5,079	4,346	8,551	9,217
i) Crop Husbandry	176	315	315	331	22	32	18	15
ii) Animal Husbandry	122	170	170	180	53	65	60	65
iii) Fisheries	142	6	6	6	—	7	4	4
iv) Forestry and Wildlife	1,462	1,300	1,300	1,430	274	260	270	275
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	56	49	49	61	201	2	2	2
vii) Other Agricultural Programmes	49	124	124	129	53	48	55	50
viii) Major and Medium Irrigation projects	3	—	—	—	—	—	—	—
ix) Minor Irrigations	4	6	6	6	3	4	4	5
x) Power	—	—	—	—	4,081	3,500	7,484	8,287
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	16	33	33	33	8	6	12	10
xiii) Industries@	9,026	9,850	9,850	10,500	6	5	32	10
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	137	200	153	159
xvi) Tourism	—	2	2	2	44	30	58	60
xvii) Others*	21	295	295	312	197	187	399	275
D. Grants from the Centre (1 to 5)	93,586	130,842	126,865	159,485	123,093	115,376	150,781	126,174
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	46,043	71,475	71,475	81,577	56,293	60,916	70,088	64,612
	—	—	—	—	—	—	—	—
2. Central Plan Schemes	367	2,813	2,888	3,231	223	100	432	110
3. Centrally Sponsored Schemes	8,710	18,754	18,804	23,359	13,607	24	17,216	14
4. NEC/ Special Plan Scheme	2,384	6,088	6,088	7,020	6,145	2	5,953	2
5. Non-Plan Grants (a to c)	36,082	31,712	27,610	44,298	46,825	54,334	57,092	61,436
a) Statutory Grants	—	—	—	—	34,002	53,719	54,219	57,912
b) Grants for relief on account of Natural Calamities	975	359	359	871	1,468	271	494	508
c) Others	35,107	31,353	27,251	43,427	11,355	344	2,379	3,016

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	NAGALAND				ORISSA			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	183,952	219,508	257,908	271,602	1,185,019	1,269,316	1,412,235	1,546,508
I. TAX REVENUE (A+B)	23,847	29,098	36,120	39,433	815,426	817,016	949,965	1,040,149
A. State's Own Tax Revenue (1 to 3)	7,832	10,996	11,131	11,901	417,660	401,002	459,564	508,348
1. Taxes on Income (i+ii)	1,357	1,300	1,375	1,404	5,907	6,010	6,000	6,500
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,357	1,300	1,375	1,404	5,907	6,010	6,000	6,500
2. Taxes on Property and Capital Transactions (i to iii)	116	135	135	145	32,947	36,200	40,000	47,000
i) Land Revenue	43	55	55	59	13,159	13,200	15,000	18,000
ii) Stamps and Registration fees	73	80	80	86	19,788	23,000	25,000	29,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	6,359	9,561	9,621	10,352	378,806	358,792	413,564	454,848
i) Sales Tax (a to f)	5,308	8,500	8,500	9,180	247,139	214,000	267,515	281,747
a) State Sales Tax	5,308	8,500	8,500	9,180	206,127	192,172	226,275	235,822
b) Central Sales Tax	—	—	—	—	41,016	21,828	41,244	45,930
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	-4	—	-4	-5
ii) State Excise	207	250	250	270	30,661	50,000	40,000	49,000
iii) Taxes on Vehicles	730	680	740	760	33,811	38,000	40,000	48,000
iv) Taxes on Goods and Passengers	110	120	120	130	38,493	28,000	35,700	37,000
v) Taxes and Duties on Electricity	1	1	1	1	26,189	28,000	30,000	39,000
vi) Entertainment Tax	—	—	—	—	13	223	98	28
vii) Other Taxes and Duties	3	10	10	11	2,500	569	251	73
B. Share in Central Taxes	16,015	18,102	24,989	27,532	397,766	416,014	490,401	531,801
II. NON-TAX REVENUE (C+D)	160,105	190,410	221,787	232,168	369,593	452,300	462,269	506,359
C. State's Own Non-Tax Revenue (1 to 6)	7,790	7,508	8,491	9,119	134,552	106,128	131,421	136,951
1. Interest Receipts	327	350	350	378	24,904	1,000	19,458	6,000
2. Dividends and Profits	—	—	—	—	6,915	500	16,056	3,876
3. General Services	1,810	1,647	2,146	1,778	11,961	4,435	3,163	9,853
<i>of which:</i> State lotteries	1,170	1,000	1,500	1,080	—	—	—	—
4. Social Services (i to ix)	347	436	437	471	7,226	8,197	7,562	8,929
i) Education, Sports, Art and Culture	19	22	22	24	1,576	1,200	1,200	1,500
ii) Medical and Public Health	6	14	14	15	1,298	1,289	1,100	1,354
iii) Family Welfare	—	—	—	—	6	2	2	5

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(Rs. Lakh)

Items	NAGALAND				ORISSA			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	218	253	253	273	1,226	1,570	1,500	1,575
v) Urban Development	—	—	—	—	22	1	6	18
vi) Labour and Employment	3	4	4	4	305	279	81	252
vii) Social Security and Welfare	3	16	17	18	16	98	4	13
viii) Water Supply and Sanitation	97	125	125	135	2,520	3,590	3,601	4,000
ix) Others	1	2	2	2	257	168	68	212
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	5,306	5,075	5,558	6,492	83,546	91,996	85,182	108,293
i) Crop Husbandry	9	10	10	11	665	266	176	548
ii) Animal Husbandry	33	40	40	43	82	47	22	68
iii) Fisheries	1	1	1	1	249	117	66	205
iv) Forestry and Wildlife	388	350	394	426	8,472	9,500	6,000	8,000
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	84	4	4	4	272	222	72	224
vii) Other Agricultural Programmes	5	4	4	4	114	62	30	94
viii) Major and Medium Irrigation projects	—	—	—	—	3,642	6,000	4,000	6,000
ix) Minor Irrigations	3	1	1	1	380	525	525	1,000
x) Power	3,966	3,800	4,200	4,800	419	200	111	345
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	46	18	18	19	12	10	3	9
xiii) Industries@	10	6	6	7	67,061	73,603	73,602	90,007
xiv) Ports and Light Houses	—	—	—	—	74	180	20	61
xv) Road Transport	679	785	824	1,115	—	—	—	—
xvi) Tourism	17	22	22	24	31	18	8	25
xvii) Others*	65	34	34	37	2,073	1,246	547	1,707
D. Grants from the Centre (1 to 5)	152,315	182,902	213,296	223,049	235,041	346,172	330,848	369,408
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	52,739	61,909	69,609	71,059	139,199	176,389	113,347	168,350
2. Central Plan Schemes	13,740	27,579	30,053	29,442	3,835	55,476	56,756	46,834
3. Centrally Sponsored Schemes	—	—	—	—	52,132	23,775	55,827	53,038
4. NEC/ Special Plan Scheme	2,988	4,477	3,099	4,143	—	—	—	—
5. Non-Plan Grants (a to c)	82,848	88,937	110,535	118,405	39,875	90,532	104,918	101,186
a) Statutory Grants	76,378	76,377	99,365	103,766	—	67,434	48,804	—
b) Grants for relief on account of Natural Calamities	445	264	287	295	—	—	—	—
c) Others	6,025	12,296	10,883	14,344	39,875	23,098	56,114	101,186